

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 252 of 2014 and IA No. 426 of 2014

Dated : 6th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Sai Kumar,
Mr. Varun Pathak
Mr. Sowmya Saikumar for MSEDCL

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit for R-2

ORDER

This appeal is fixed for arguments of the Respondents and rejoinder submissions of the Appellant. There is a request for adjournment on behalf of Mr. Sanjay Sen, the learned Senior counsel for the Respondent.

Post this appeal for remaining arguments of the parties and no further adjournments shall be granted to the Respondents and they are expected to co-operate in early disposal of this appeal since the appeal is of year 2014.

Post this appeal for arguments on **29th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**